

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 29 of 2015 and Appeal Nos. 47 & 48 of 2014**

**Dated** : **11<sup>th</sup> February, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**NTPC Ltd.** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Poorva Saigal

Counsel for the Respondent (s) : Mr. K.S. Dhingra for R-1

Mr. Alok Shankar for TPDDL

**ORDER**

These appeals, being Appeal Nos. 29 of 2015, 47 & 48 of 2014, are wrongly listed today as they are already fixed for arguments on 15.2.2016.

Registry is directed to list these matters on **15<sup>th</sup> February, 2016**.

In the meanwhile, parties may file their respective written submission, if they so desire.

(T. Munikrishnaiah)  
Technical Member

(Justice Surendra Kumar)  
Judicial Member

*hcj/vt*